

Insolvency and Bankruptcy Board of India

भारतीय दिवाला और शोधन अक्षमता बोर्ड







## **INSOLVENCY AND BANKRUPTCY BOARD OF INDIA**

Jointly with

### **STATE BANK OF INDIA**

and

## **INDIAN BANKS' ASSOCIATION**

organizes

## **One Day Workshop (in Hybrid Mode) for Bank Officers**

**Committee of Creditors:** 

**An Institution of Public Faith** 

24th August, 2022 (Wednesday)

State Bank Academy Plot No 77, Sector 18 Gurugram (Haryana) Pin-122015

#### **OBJECTIVES**

The workshop aims to develop an understanding of the role of and expectations from the CoC, under the Code and to build the capacity of institutional financial creditors to ensure that the CoC:

- ⇒ discharges its statutory duties and responsibilities with utmost care and diligence;
- ⇒ has the capability and motivation to take business decisions in terms of generating multiple competing resolution plans and approving the best among them; and
- ⇒ considers and balances the interest of all stakeholders in a resolution process.

#### PARTICIPANTS

This workshop is intended for top management and senior level officers (Assistant General Managers and above) of Scheduled Commercial Banks and Financial Institutions, who are decision makers under the Code.



The manner of rescue is as important as the rescue itself. The manner of rescue must ensure optimum utilisation of limited resources of the economy, promote availability of credit and entrepreneurship. The conduct of the CoC and its members must be above Board, to justify their exalted position in the Code.

The institution of CoC has grown in strength and earned respectability over the last 6 years. To further strengthen the institution, a one-day hybrid mode workshop, on the theme, "Committee of Creditors: An Institution of Public Faith", has been scheduled on 24th August, 2022 at Gurugram.

Session	Subject
10.00 -10.45	Inauguration and Context Setting
10.45 - 12.00	Early warning Signals to identify stress; Actions re- quired to arrest such situations; Different recovery options available; why CIRP and when to initiate; options of PPIRP and the Individual Insolvency Resolution Process.
12.15 - 13.30	Role of CoC in a CIRP; Dealing with Insolvency Pro- fessional, Corporate Debtor, and Adjudicating Au- thority; Relationship among members inter se, and interface with operational creditors and other stakeholders; Avoidance transactions; and Emerg- ing jurisprudence.
14.30 - 15.15	Deciding to rescue or liquidate a corporate debtor; Choosing a resolution plan; Selecting a resolution applicant; What is commercial and what is not com- mercial for the CoC; and Valuations and their uses in CIRP.
15.30 - 16.45	Experience sharing session on case study of Jet Air- ways (India) Limited
16.45 - 17.15	Information Utility – A key Pillar of IBC Ecosystem

## **TENTATIVE SCHEDULE**

## FACULTY

Mr. Ravi Mital, Chairperson, IBBI; Mr. Sunil Mehta, Chief Executive, IBA; Mr. Ashwini Kumar Tewari, MD, SBI; Mr. Sanjeev Pandey, Former DGM\*, SBI; Mr. Sumant Batra, Advocate; Mr. Vijay V. Iyer, Insolvency Professional\*; Mr. Ashish Chhawchharia, Insolvency Professional and Mr. Debajyoti Ray Chaudhuri, MD & CEO, NeSL.

\*Invited

# **NOMINATION AND REGISTRATION**

**There is no fee for participation in the workshop.** However, the number of physical participants in a workshop is limited to 50 to ensure effective interactions.

The Banks and Financial Institutions must confirm their nominations to Indian Banks' Association (IBA) (mgr2.cib@iba.org.in) in response to the request for nomination sent by IBA to respective Banks and Financial Institutions.

## Workshop on 24th August, 2022, in Hybrid Mode

## **MODE OF DELIVERY**

Hybrid Mode (Physical and Online) Workshop

<u>Venue for those joining in Offline Mode:</u> State Bank Academy Plot No 77, Sector 18 Gurugram (Haryana) Pin-122015

#### Link for those joining Online

The link for the workshop will be shared with the officers nominated by the Banks / Financial Institutions, closer to the date of the workshop.

## FOR MORE INFORMATION/ ASSISTANCE, PLEASE CONTACT

CA. Raghav Maheshwari, Manager, IBBI Contact No.: 011-23462997 <u>raghav.ca@ibbi.gov.in</u>